

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

[MENTION CASE]
(4)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 17/12/2019.

PRESENT: SHRI B.S.V.PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI. S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/1366/2019
PETITION NUMBER : CP/1408/2019
NAME OF THE PETITIONER(S) : SIMPSON & COMPANY LTD.
NAME OF THE RESPONDENT(S) : —
UNDER SECTION : 66

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	PH-ARVIND PANDIAN AR. RAMANATHAN	REPRESENTATION BY WHOM MOBILE NUMBER	
		Came in Applicant	Ra

ORDER

At request of the Applicant counsel, list this matter for hearing on 08.04.2020.

-Sd-
(S. VIJAYARAGHAVAN)
Member (Technical),

-Sd-
(B. S.V. PRAKASH KUMAR)
Member (Judicial)